

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **2nd May 2025** :

The Single Bench presided over by the **Hon'ble Shri Justice Rajesh S. Patil** will sit in **Court Room No. 31** at **09.30 a.m.** instead of 10.30 a.m.

Dated this 30th day of April, 2025.

By Order

sd/-

(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.